

# ELECTRONIC FILE STRUCTURE

<i>Report</i>	<b>CASH TRANSACTION REPORT</b>
<i>Reporting Agency</i>	<b>BANKING COMPANY</b>
<i>Version</i>	<b>1.0</b>

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## 1. Introduction

The Prevention of Money Laundering Act, 2002 (PMLA 2002) forms the core of the legal framework put in place by India to combat money laundering. PMLA 2002 and the Rules notified thereunder came into force with effect from July 1, 2005. Director, FIU-IND and Director (Enforcement) have been conferred with exclusive and concurrent powers under relevant Sections of the Act to implement the provisions of the Act.

The PMLA 2002 and Rules notified thereunder impose an obligation on banking companies, financial institutions and intermediaries of the securities market to verify identity of clients, maintain records and furnish information to FIU-IND.

## 2. Financial Intelligence Unit – India

The Government of India set up Financial Intelligence Unit – India (FIU-IND) on 18<sup>th</sup> November 2004 as an independent body to report directly to the Economic Intelligence Council (EIC) headed by the Finance Minister.

FIU-IND has been established as the central national agency responsible for receiving, processing, analyzing and disseminating information relating to suspect financial transactions. FIU-IND is also responsible for coordinating and strengthening efforts of national and international intelligence and enforcement agencies in pursuing the global efforts against money laundering and related crimes. The address of Financial Intelligence Unit – India (FIU-IND) is:

Director, FIU-IND  
Financial Intelligence Unit-India  
6th Floor, Hotel Samrat  
Chanakyapuri, New Delhi -110021  
India

Website address: [www.fiuindia.gov.in](http://www.fiuindia.gov.in)

## 3. Prevention of Money Laundering Act, 2002

Section 12 of the Prevention of Money Laundering Act, 2002 lays down following obligations on banking companies.

*“12. (1) Every banking company, financial institution and intermediary shall-*

- (a) maintain a record of all transactions, the nature and value of which may be prescribed, whether such transactions comprise of a single transaction or a series of transactions integrally connected to each other, and where such series of transactions take place within a month;*
- (b) furnish information of transactions referred to in clause (a) to the Director within such time as may be prescribed;*
- (c) verify and maintain the records of the identity of all its clients, in such a manner as may be prescribed.*

*Provided that where the principal officer of a banking company or financial institution or intermediary, as the case may be, has reason to believe that a single transaction or series of transactions integrally connected to each other have*

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*been valued below the prescribed limit so as to defeat the provisions of this section, such officer shall furnish information in respect of such transactions to the Director within the prescribed time.*

*(2) The records referred to in sub-section (1) shall be maintained for a period of ten years from the date of cessation of the transactions between the clients and the banking company or financial institution or intermediary, as the case may be."*

#### **4. Cash Transaction Report**

The Prevention of Money laundering Act, 2002 and the Rules thereunder require every banking company to furnish details of the following cash transactions:

(A) All cash transactions of the value of more than rupees ten lakhs or its equivalent in foreign currency.

(B) All series of cash transactions integrally connected to each other which have been valued below rupees ten lakhs or its equivalent in foreign currency where such series of transactions have taken place within a month.

#### **5. Due Date**

Rule 8 of Notification No. 9/2005 dated 1-7-2005 require the Principal Officer of a banking company to furnish the information of the cash transactions of a month to Director, FIU-IND by the 15<sup>th</sup> day (Substituted for the 7<sup>th</sup> day by Notification No. 15/2005 dated 13-12-2005) of the succeeding month.

#### **6. Banking Company**

Banking company means a banking company or a co-operative bank to which the Banking Regulation Act, 1949 applies and includes any bank or banking institution referred to in section 51 of that Act (Defined in 2(1)(e) of PMLA 2002). Banking Company includes:

- i) All nationalized banks, private Indian banks and private foreign banks,
- ii) All co-operative banks viz. primary co-operative banks, state co-operative banks and central co-operative banks,
- iii) State Bank of India and its associates and subsidiaries,
- iv) Regional Rural Banks

#### **7. Methods of filing**

Cash Transaction Reports can be filed either in manual or electronic format. However, a reporting agency must submit all reports to FIU-IND in electronic format if it has the technical capability to do so. The required technical capability is defined as follows:

- i) A personal computer with 32 MB memory RAM, 800 x 600 VGA video display, Windows® 98/Me/NT/2000/XP; and
- ii) An Internet connection.

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It must be noted that every banking company has to ensure reporting by all its branches either in manual or electronic format. Thus, a banking company has to adopt only one format for all its branches.

## 8. Manual format

Cash Transaction Reports in manual format consists of following forms:

Form	Information	Completed by
Summary of Cash Transaction Reports for a Banking Company	Contains summary of enclosed CTRs	Principal officer of the banking company
Cash Transaction Report for a Banking Company	Details of bank account and cash transactions	Reporting bank branch
Annexure A- Individual Detail Sheet for a Banking Company	Identification details of individual	Reporting bank branch
Annexure B- Legal Person/ Entity Detail Sheet for a Banking Company	Identification details of legal person /entity	Reporting bank branch

The above forms are given in the Appendix.

## 9. Electronic Format

FIU-IND is in the process of developing technological infrastructure to enable submission of electronic return over a secure gateway. In the interim the banks exercising the electronic option should submit the following to Director, FIU-IND:

- i) One CD containing six data files in prescribed data structure. A label mentioning name of the bank, BSR code, type of report (CTR), month and year of report should be affixed on each CD for the purpose of identification.
- ii) Each CD should be accompanied by Summary of Cash Transaction Reports for Banking Company (same form should be used for both manual as well as electronic format) in physical form duly signed by the principal officer. This summary should match with the data in Control File (CBACTL.txt).

Important:

- i) In case the size of data files exceeds the capacity of one CD, the data files should be compressed by using Winzip 8.1 or ZipltFast 3.0 (or higher version) compression utility only to ensure quick and smooth acceptance of the file.
- ii) The CD should be virus free.

## 10. Description of Data Files

In case of electronic filing, the consolidated CTR data for the banking company should have following six data files:

S No.	Filename	Description
1	CBACTL.txt	Control File
2	CBABRC.txt	Branch Data File

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3	CBAACC.txt	Account Data File
4	CBATRN.txt	Transaction Data File
5	CBAINP.txt	Individual Data File
6	CBALPE.txt	Legal Person/Entity Data File

## 11. Steps in preparation of data files

- i) The records containing details of cash transactions to be reported are extracted in Transaction Data File (CBATRN.txt).
- ii) The records containing details of bank accounts containing the cash transactions are extracted in Accounts Data File (CBAACC.txt).
- iii) If the account is for Individuals, the records containing details of Individuals who are account holders are extracted in Individual Data File (CBAINP.txt). The Relation Flag should be set to "A".
- iv) If the account is for a Legal Person /Entity, the records containing details of Legal Persons /Entities who are account holders are extracted in Legal Persons /Entities Data File (CBALPE.txt). The Relation Flag should be set to "A".
- iii) If the account is for a Legal Person /Entity, the records containing details of Directors/ Partner/ Members etc. of Legal Persons /Entities are appended to Individual Data File (CBAINP.txt). The Relation Flag should be set to "C".
- v) The records containing details of authorised signatories if not an account holder are appended to Individual Data File (CBAINP.txt) or Legal Persons /Entities Data File (CBALPE.txt) as the case may be. The Relation Flag should be set to "B".
- vi) The records containing details of account introducers are appended to Individual Data File (CBAINP.txt) or Legal Persons /Entities Data File (CBALPE.txt) as the case may be. The Relation Flag should be set to "D".
- vii) The records containing details of account guarantors are appended to Individual Data File (CBAINP.txt) or Legal Persons /Entities Data File (CBALPE.txt) as the case may be. The Relation Flag should be set to "E".
- viii) The records containing details of bank branches which have reported cash transactions are extracted in Branch Data File (CBABRC.txt).
- ix) The report level details and summary of other five tables is entered in Control file. (CBACTL.txt)

## 12. Steps in validation of data files

- i) There should be six data files with appropriate naming convention.
- ii) The data files should be as per specified data structure and business rules.
- iii) None of the mandatory fields should be left blank.

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- iv) Month and Year of report should be same in all data files.
- v) The summary figures in control file should match with the totals in other data files.
- vi) The primary key integrity should be validated as under:
  - a. [Branch Reference Number] should be unique in Branch Data File (CBABRC.txt)
  - b. [Branch Reference Number + Account Number] should be unique in Account Data File (CBAACC.txt)
- vii) The foreign key integrity should be validated as under:
  - a. All values of [Branch Reference Number] in Account Data File (CBAACC.txt) should have a matching [Branch Reference Number] value in Branch Data File (CBABRC.txt)
  - b. All values of [Branch Reference Number + Account Number] in Transaction Data File (CBATRN.txt) should have matching [Branch Reference Number + Account Number] value in Account Data File (CBAACC.txt)
  - c. All values of [Branch Reference Number + Account Number] in Individual Data File (CBAINP.txt) should have matching [Branch Reference Number + Account Number] value in Account Data File (CBAACC.txt)
  - d. All values of [Branch Reference Number + Account Number] in Legal Person / Entity Data File (CBALPE.txt) should have matching [Branch Reference Number + Account Number] value in Account Data File (CBAACC.txt)
- viii) The data sufficiency should be validated as under:
  - a. All values of [Branch Reference Number + Account Number] in Account Data File (CBAACC.txt) should have at least one matching [Branch Reference Number + Account Number] value in Transaction Data File (CBATRN.txt).
  - b. All values of [Branch Reference Number + Account Number] in Account Data File (CBAACC.txt) should have at least one matching [Branch Reference Number + Account Number] value in Individual Data File (CBAINP.txt). (As account for legal person/entity would have individuals as authorised signatories).
  - c. All values of [Branch Reference Number + Account Number] in Account Data File (CBAACC.txt) with Type of Account Holder = "B" (Legal Person/Entity) should have at least one matching [Branch Reference Number + Account Number] value in Legal Person / Entity Data File (CBALPE.txt).

### 13. General Notes for all Data Files

- i) All Data Files should be generated in ASCII Format with ".txt" as filename extension.

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- ii) Each Record (including last record) must start on new line and must end with a newline character. Hex Values: "0D" & "0A".
- iii) All CHAR fields must be left justified.
- iv) If CHAR field has no data or less data with respect to defined length, then the entire field (in case of no data) or the remaining field (in case of less data) has to be filled with right justified blank characters (Spaces).
- v) All NUM fields must be right justified.
- vi) If NUM field has no data or less data with respect to defined length, then the entire field (in case of no data) or the remaining field (in case of less data) has to be filled with left justified zeroes.
- vii) If DATE field has no data then the entire field has to be filled with blank characters (Spaces).
- viii) Fields with an asterisk (\*) have to be compulsorily filled up.
- ix) For fields that do not have an asterisk (\*), reasonable efforts have to be made to get the information. Enter "N/A" to indicate that the field is not applicable. Do not substitute any other abbreviations or special characters (e.g., "x", "-" or "\*\*").

#### 14. Data Structure of Control File (CBACTL.txt)

	Field	Type	Size	From	To	Remarks
1	Report Name*	CHAR	3	1	3	Value should be "CBA" signifying CTR for Banks
2	Serial Number of Report*	NUM	8	4	11	Indicates the running sequence number of CTR for the reporting agency starting from 00000001
3	Record Type*	CHAR	3	12	14	Value should be "CTL" signifying Control file
4	Month of Report*	NUM	2	15	16	01 for Jan, 02 for Feb and so on
5	Year of Report*	NUM	4	17	20	2005, 2006
6	Complete name of Bank*	CHAR	80	21	100	Field + filler spaces = 80
7	Category of Bank*	CHAR	1	101	101	"A"-Public Sector Bank "B"-Private Sector Bank "C"-Foreign Bank "D"-Co-operative Bank "E"-Regional Rural Bank "F"-Local Area Bank "Z"-Other
8	BSR code *	CHAR	7	102	108	BSR code issued by RBI
9	Unique ID issued by FIU*	CHAR	10	109	118	Use XXXXXXXXXXXX till the ID is communicated
10	Principal Officer's Name*	CHAR	80	119	198	Field + filler spaces = 80
11	Principal Officer's Designation*	CHAR	80	199	278	Field + filler spaces = 80



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1 2	Principal Officer's Address1*	CHAR	45	279	323	No., Building Field + filler spaces = 45
1 3	Principal Officer's Address2	CHAR	45	324	368	Street/Road Field + filler spaces = 45
1 4	Principal Officer's Address3	CHAR	45	369	413	Locality Field + filler spaces = 45
1 5	Principal Officer's Address4	CHAR	45	414	458	City/Town, District Field + filler spaces = 45
1 6	Principal Officer's Address5	CHAR	45	459	503	State, Country Field + filler spaces = 45
1 7	Principal Officer's Pin code*	NUM	6	504	509	Pin code without "-" or space
1 8	Principal Officer's Telephone	CHAR	30	510	539	Telephone in format STD Code-Telephone number
1 9	Principal Officer's FAX	CHAR	30	540	569	Fax number in format STD Code-Telephone number
2 0	Principal Officer's E-mail	CHAR	50	570	619	E-mail address
2 1	Report Type*	CHAR	1	620	620	"N"- New Report "R"- Replacement to earlier submitted report
2 2	Reason for Replacement*	CHAR	1	621	621	"A" – Acknowledgement of Original Report had many warnings or error messages. "B" – Operational error, data omitted in Original Report. "C" – Operational error, wrong data submitted in Original Report. "N"- Not Applicable as this is a new report "Z"- Other Reason
2 3	Serial Number of Original Report *	NUM	8	622	629	Serial Number of the Original Report which is being replaced. Mention 00000000 if Report Type is "N"
2 4	Operational Mode*	CHAR	1	630	630	"P"- Actual/ Production mode "T"- Test / Trial mode
2 5	Data Structure Version*	CHAR	1	631	631	Value should be 1 to indicate Version 1.0
2 6	Number of Total Branches*	NUM	8	632	639	Total Number of branches of the bank
2 7	Number of Branches which have sent reports	NUM	8	640	647	Include branches which have sent NIL reports

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	(including NIL report)*					
2 8	Number of Branches which have submitted CTRs (excluding NIL report)*	NUM	8	648	655	Exclude branches which have sent NIL reports. This should match the count of total number of records in CBABRC.txt
2 9	Number of CTRs (Reported Accounts)*	NUM	8	656	663	Count of total number of records in CBAACC.txt
3 0	Number of Transactions*	NUM	8	664	671	Count of total number of records in CBATRN.txt
3 1	Number of Individual Persons*	NUM	8	672	679	Count of total number of records in CBAINP.txt
3 2	Number of Legal Person/entities*	NUM	8	680	687	Count of total number of records in CBALPE.txt
3 3	Acknowledgement Number	NUM	10	688	697	For internal use of FIU-IND. Use value 0000000000
3 4	Date of Acknowledgement	DATE	8	698	705	For internal use of FIU-IND. Use value "XXXXXXXX"

### 15. Data Structure of Branch Data File (CBABRC.txt)

	Field	Type	Size	From	To	Remarks
1	Record Type*	CHAR	3	1	3	Value should be "BRC" signifying Branch Data file
2	Month of Report*	NUM	2	4	5	01 for Jan, 02 for Feb and so on
3	Year of Report*	NUM	4	6	9	2005, 2006
4	Line Number*	NUM	6	10	15	Running Sequence Number for each line in the file starting from 000001. This Number will be used during validation checks.
5	Name of Branch*	CHAR	80	16	95	Field + filler spaces = 80
6	Branch Reference Number*	CHAR	7	96	102	BSR code issued by RBI
7	Unique ID issued by FIU*	CHAR	10	103	112	Use XXXXXXXXXXXX till the ID is communicated
8	Branch Address1*	CHAR	45	113	157	No., Building Field + filler spaces = 45
9	Branch Address2*	CHAR	45	158	202	Street/Road Field + filler spaces = 45
10	Branch Address3	CHAR	45	203	247	Locality Field + filler spaces = 45
11	Branch Address4	CHAR	45	248	292	City/Town, District Field + filler spaces = 45
12	Branch Address5	CHAR	45	293	337	State, Country Field + filler spaces = 45
13	Branch Pin code*	NUM	6	338	343	Pin code without "-" or space
14	Branch Telephone	CHAR	30	344	373	Telephone number in format STD Code-Telephone number
15	Branch Fax	CHAR	30	374	403	Fax number in format STD Code-Telephone number
16	Branch E-mail	CHAR	50	404	453	E-mail address

### 16. Data Structure of Account Data File (CBAACC.txt)

	Field	Type	Size	From	To	Remarks
1	Record Type*	CHAR	3	1	3	Value should be "RAC" signifying Reported Account file

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2	Month of Report*	NUM	2	4	5	01 for Jan, 02 for Feb and so on
3	Year of Report*	NUM	4	6	9	2005, 2006
4	Line Number*	NUM	6	10	15	Running Sequence Number for each line in the file starting from 000001. This Number will be used during validation checks.
5	Branch Reference Number*	CHAR	7	16	22	BSR code of the Bank Branch
6	Account Number*	CHAR	20	23	42	Bank account number
7	Name of first/sole account holder	CHAR	80	43	12 2	Field + filler spaces = 80
8	Type of Account*	CHAR	1	123	12 3	"A"- Savings Account "B"- Current Account "C"- Cash Credit Account "Z"- Other
9	Type of Account Holder*	CHAR	1	124	12 4	"A"- Individual "B"-Legal Person /Entity excluding "C" and "D" "C"- Central/ State Government "D"- Central/ State Government owned undertaking "Z"- Other
10	Date of Account opening*	DATE	8	125	13 2	Date in DDMMYYYY Format
11	Risk Category	CHAR	1	133	13 3	Risk Category as per the Internal Risk Assessment System of the Bank "A"- Low Risk "B"- Medium Risk "C"- High Risk
12	Cumulative Credit Turnover*	NUM	20	134	15 3	Sum of all credits in the Bank account from 1 <sup>st</sup> April of the financial year till the last day of the month of reporting. If report is being furnished for Jan 2006 then transactions from 1 <sup>st</sup> April 2005 to 31 <sup>st</sup> Jan 2006 have to be aggregated. The amount should be rounded off to nearest rupee without decimal.
13	Cumulative Debit Turnover*	NUM	20	154	17 3	Sum of all debits in the Bank account from 1 <sup>st</sup> April of the financial year till the last day

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						of the month of reporting. The amount should be rounded off to nearest rupee without decimal.
14	Cumulative Cash Deposit Turnover*	NUM	20	174	193	Sum of cash deposits in the Bank account from 1 <sup>st</sup> April of the financial year till the last day of the month of reporting. The amount should be rounded off to nearest rupee without decimal.
15	Cumulative Cash Withdrawal Turnover*	NUM	20	194	213	Sum of cash withdrawls in the Bank account from 1 <sup>st</sup> April of the financial year till the last day of the month of reporting. The amount should be rounded off to nearest rupee without decimal.

#### 17. Data Structure of Transaction Data File (CBATRN.txt)

	Field	Type	Size	From	To	Remarks
1	Record Type*	CHAR	3	1	3	Value should be "TRN" signifying Transaction data file
2	Line Number*	NUM	6	4	9	Running Sequence Number for each line in the file starting from 000001. This Number will be used during validation checks.
3	Branch Reference Number*	CHAR	7	10	16	BSR code of the Bank Branch
4	Account Number*	CHAR	20	17	36	Bank account number
5	Transaction ID	CHAR	20	37	56	Unique ID to identify transaction (if available)
6	Date of Transaction*	DATE	8	57	64	Date in DDMMYYYY Format
7	Mode of Transaction*	CHAR	1	65	65	Mention "C"- Cash
8	Debit/Credit*	CHAR	1	66	66	"D" – Debit (Cash Withdrawl in the account) "C"– Credit (Cash Deposit in the account)
9	Amount*	NUM	20	67	86	The amount should be rounded off to nearest rupee without decimal. If this amount was not in Indian Rupees, it should be

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						converted into Indian rupees.
1 0	Currency of Transaction*	CHAR	3	87	89	"INR" for Indian Rupees, Mention Currency code as per SWIFT Code
1 1	Disposition of Funds	CHAR	1	90	90	Reserved for later use. Use Value "X"
1 2	Remarks	CHAR	10	91	10 0	Mention any other information related to the transaction.

### 18. Data Structure of Individual Data File (CBAINP.txt)

	Field	Type	Size	From	To	Remarks
1	Record Type*	CHAR	3	1	3	Value should be "INP" signifying Individual data file
2	Month of Report*	NUM	2	4	5	01 for Jan, 02 for Feb and so on
3	Year of Report*	NUM	4	6	9	2005, 2006
4	Line Number*	NUM	6	10	15	Running Sequence Number for each line in the file starting from 000001. This Number will be used during validation checks.
5	Branch Reference Number*	CHAR	7	16	22	BSR code of the Bank Branch
6	Account Number*	CHAR	20	23	42	Bank account number
7	Relation Flag*	CHAR	1	43	43	"A"- Account Holder "B"- Authorised Signatory "C"- Director/ Partner/Member etc. of a Legal Person /Entity "D"- Introducer "E"- Guarantor "Z" - Other
8	Full name of Individual*	CHAR	80	44	123	Full Name Field + filler spaces = 80
9	Customer ID/Number	CHAR	10	124	133	Customer ID/Number in the bank if it has been allotted
10	Name of Father/Spouse	CHAR	80	134	213	Full Name of Father/Spouse Field + filler spaces = 80
11	Occupation	CHAR	50	214	263	Where Applicable
12	Date of Birth	DATE	8	264	271	In DDMMYYYY format
13	Sex	CHAR	1	272	272	"M"- Male "F"- Female
14	Nationality	CHAR	2	273	274	Country code as per SWIFT
15	Type of Identification	CHAR	1	275	275	"A" –Passport "B"- Election ID Card "C"- PAN Card "D"- ID Card "E"- Driving License "F"- Account Introducer "Z" - Other
16	Identification Number	CHAR	10	276	285	Number mentioned in the identification document

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1 7	Issuing Authority	CHAR	20	286	305	Authority which had issued the identification document
1 8	Place of Issue	CHAR	20	306	325	Place where document was issued
1 9	PAN	CHAR	10	326	335	Ten Digit PAN used by Income Tax Department
2 0	Communication Address 1*	CHAR	45	336	380	Field + filler spaces = 45
2 1	Communication Address 2	CHAR	45	381	425	Field + filler spaces = 45
2 2	Communication Address 3	CHAR	45	426	470	Field + filler spaces = 45
2 3	Communication Address 4	CHAR	45	471	515	Field + filler spaces = 45
2 4	Communication Address 5	CHAR	45	516	560	Field + filler spaces = 45
2 5	Communication Address Pin code*	NUM	6	561	566	Pin code without "-" or space
2 6	Contact Telephone	CHAR	30	567	596	Telephone number in format STD Code-Telephone number
2 7	Contact Mobile number	CHAR	30	597	626	Mobile number
2 8	Contact E-mail	CHAR	50	627	676	E-mail address
2 9	Place of Work	CHAR	80	677	756	Name of Organisation/ employer
3 0	Second Address 1	CHAR	45	757	801	Permanent address / Place of work (if other than communication address)
3 1	Second Address 2	CHAR	45	802	846	Field + filler spaces = 45
3 2	Second Address 3	CHAR	45	847	891	Field + filler spaces = 45
3 3	Second Address 4	CHAR	45	892	936	Field + filler spaces = 45
3 4	Second Address 5	CHAR	45	937	981	Field + filler spaces = 45
3 5	Second Address Pin code	NUM	6	982	987	Pin code without "-" or space
3 6	Second Telephone	CHAR	30	988	101 7	Telephone number in format STD Code-Telephone number

### 19. Data Structure of Legal Person/Entity Data File (CBALPE.txt)

	Field	Type	Size	From	To	Remarks
1	Record Type*	CHAR	3	1	3	Value should be "LPE" signifying Legal Persons/



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						Entity data file
2	Month of Report*	NUM	2	4	5	01 for Jan, 02 for Feb and so on
3	Year of Report*	NUM	4	6	9	2005, 2006
4	Line Number*	NUM	6	10	15	Running Sequence Number for each line in the file starting from 000001. This Number will be used during validation checks.
5	Branch Reference Number*	CHAR	7	16	22	BSR code of the Bank Branch
6	Account Number*	CHAR	20	23	42	Bank account number
7	Relation Flag*	CHAR	1	43	43	"A"- Account Holder "D"- Introducer "E"- Guarantor "Z"- Other
8	Name of Legal Person /Entity*	CHAR	80	44	12 3	Full Name Field + filler spaces = 80
9	Customer ID/Number	CHAR	10	124	13 3	Customer ID/Number in the bank if allotted
10	Nature of Business	CHAR	50	134	18 3	Where Applicable
11	Date of Incorporation	DATE	8	184	19 1	In DDMMYYYY format
12	Type of Constitution*	CHAR	1	192	19 2	"A"- Sole Proprietorship "B"- Firm "C"- HUF "D"- Private Ltd. Company "E"- Public Ltd. Company "F"- Society "G"- Association "H"- Trust "I"- Liquidator "Z"- Other
13	Registration Number	CHAR	20	193	21 2	Registration Number of mentioned in deed/document
14	Registering authority	CHAR	20	213	23 2	Authority Registering deed/document
15	Place of Registration	CHAR	20	233	25 2	Place where the document was registered
16	PAN	CHAR	10	253	26 2	Ten Digit PAN used by Income Tax Department
17	Communication Address 1*	CHAR	45	263	30 7	Field + filler spaces = 45
18	Communication Address 2	CHAR	45	308	35 2	Field + filler spaces = 45
19	Communication Address	CHAR	45	353	39	Field + filler spaces = 45

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9	3				7	
2	Communication Address	CHAR	45	398	44	Field + filler spaces = 45
0	4				2	
2	Communication Address	CHAR	45	443	48	Field + filler spaces = 45
1	5				7	
2	Communication Address	NUM	6	488	49	Pin code without "-" or space
2	Pin code*				3	
2	Contact Telephone	CHAR	30	494	52	Telephone number in format
3					3	STD Code-Telephone number
2	Contact Fax	CHAR	30	524	55	Fax number in format
4					3	STD Code-Telephone number
2	Contact Email	CHAR	50	554	60	E-mail address
5					3	
2	Registered Address 1	CHAR	45	604	64	Registered address (if
6					8	different from above).
2	Registered Address 2	CHAR	45	649	69	Field + filler spaces = 45
7					3	
2	Registered Address 3	CHAR	45	694	73	Field + filler spaces = 45
8					8	
2	Registered Address 4	CHAR	45	739	78	Field + filler spaces = 45
9					3	
3	Registered Address 5	CHAR	45	784	82	Field + filler spaces = 45
0					8	
3	Registered Address Pin	NUM	6	829	83	Pin code without "-" or space
3	code				4	
3	Registered office	CHAR	30	835	86	Telephone number in format
2	Telephone				4	STD Code-Telephone number
3	Registered office Fax	CHAR	30	865	89	Fax number in format
3					4	STD Code-Telephone number